

FRIDAY THE 17th DAY OF APRIL, 2026 – (AT 03:30 P.M.)

THE HON'BLE THE CHIEF JUSTICE

AND

**OTHER HON'BLE JUDGES
(SITTING IN THE FIRST COURT HALL)**

FULL COURT FAREWELL

TO

**THE HON'BLE SRI JUSTICE V.SRINIVAS
JUDGE, HIGH COURT OF ANDHRA PRADESH
ON HIS LORDSHIP DEMITTING THE OFFICE ON ATTAINING
THE AGE OF SUPERANNUATION**

ADDRESS BY

**HON'BLE THE CHIEF JUSTICE
LEARNED ADDITIONAL SOLICITOR GENERAL
LEARNED ADVOCATE GENERAL
LEARNED PRESIDENT, AP HIGH COURT ADVOCATES ASSOCIATION
LEARNED CHAIRMAN, BAR COUNCIL**

AND

REPLY BY HON'BLE SRI JUSTICE V.SRINIVAS
